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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDEPABAD BENCH

AT HYDERABAD

O.A. NO. 1025/97

DATED : 24.8.1998

Between :

M. Naresh ... Applicant

AND

1. The Director of Defence Research and Development Laboratories (DRDL), Kanchanbagh, Hyderabad 500 058.
2. The Employment Officer, Hyderabad District Employment Exchange (Clerical), Chikkadapally, Hyderabad. ... Respondents

Counsel for the Applicant - Shri P.B. Vijay Kumar
Counsel for the Respondents - Shri V. Vinod Kumar
Counsel for the State of A.P. - Shri P. Naveen Rao

Coram :

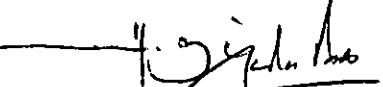
The Hon'ble Justice Shri D.H. Nasir - Vice Chairman
The Hon'ble Shri H. Rajendra Prasad - Member (A)

(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

Heard Shri P.B. Vijaya Kumar for the Applicant and Shri V. Vinod Kumar for the Respondents and Shri P. Naveen Rao for the State of A.P.

The orders passed by this Tribunal today in O.A. No. 987/96 shall be complied with in this O.A. as well.

A copy of the orders passed in O.A. No. 987/96 shall be kept on record of this file and also supplied to the Respondents to facilitate further action.


(H. Rajendra Prasad)
Member (A)


(D.H. Nasir)
Vice Chairman

DICTATED IN OPEN COURT

DATED : 24.8.1998

...js/-


Deputy Registrar

10/9/98
TYPED BY

I COURT

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COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE D.H.NASIR:
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

DATED 24-8-1998.

ORDER/JUDGMENT

M.A/R.A./C.R.NO.

in

O.A.No. 1025/97

T.A.No.

(W.P.)

Admitted and Interim directions issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

9/9/98
केन्द्रीय प्रशासनिक विधिकरण
Central Administrative Tribunal
प्रेषण / DESPATCH

21 SEP 1998

हैदराबाद न्यायपीठ
HYDERABAD BENCH